

**In the National Company Law Tribunal
Kolkata Bench
Kolkata**

**CORAM: Shri M.B. Gosavi,
Member (Judicial)
&
Shri Virendra Kumar Gupta,
Member(Technical)**

CP(IB)No.1496/KB/2018

**CORRIGENDUM TO ORDER DATED
26th February, 2020**

In the matter of:

An application for initiation of Corporate Insolvency Resolution Process under Section 7 of the Insolvency and Bankruptcy Code, 2016 read with Rule 4 of the Insolvency and Bankruptcy (Application to Adjudicating Authority) Rules, 2016;

In the matter of:

Phoenix ARC Private Limited, a company having its registered office at 5th Floor, Dani Corporate Park, 158, C.S.T. Road, Kalina, Santacruz (E), Mumbai-400098 acting in its capacity as trustee for Phoenix Trust FY17-18, hereinafter referred to as "Phoenix ARC".

.....Financial Creditor

In the Matter of:

M/s. Limtex Agri Udyog Limited, a company having its registered office at The Legacy, 25A, Shakespeare Sarani, Kolkata-700017, West Bengal, India.

..... Corporate Debtor





Per Shri M.B. Gosavi, Hon'ble Member(J)

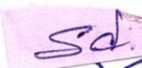
1. Some errors occurred in the Order of this Tribunal dated 26th February, 2020 passed in CP(IB)No.1496/KB/2018.
2. Accordingly, the following rectification are made:

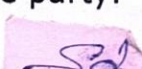
(i) **The Name of the Interim Resolution Professional is changed from Mr. K.G. Somani having registration no. IBBI/IPA-001/IP-P00300/2017-18/10544 is changed to Mr. Jitendra Lohia having registration no. IBBI/IPA-001/IP-P00170/2017-18/10339 at page no. 5 and 7 of the said order.**

3. The above rectification of the Order of this Tribunal dated 26th February, 2020 has been made in terms of the power conferred upon the Tribunal under Rule 154 of the NCLT Rules, 2016.

4. Accordingly, the order dated 26th February, 2020 passed in CP(IB)No.1496/KB/2018 stands rectified as above and this order shall form integral part of the order of this Tribunal dated 26th February, 2020.

Urgent copy of this order be supplied to the party.


3/3/2020
(Virendra Kumar Gupta)
Member(Technical)


3/3/2020
(Madan B. Gosavi)
Member(Judicial)

Signed on this, the 3rd day of March, 2020.

Deeksha(steno)